# Central Administrative Tribunal Principal Bench

# CP No. 42/2016 in OA No.2982/2012

New Delhi, this the 27th day of February, 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. V.N. Gaur, Member (A)

- 1. Sh. R.A.Sanjeev, S/o Sh. Rama Shanker Lal, R/o M-2793, Netaji Nagar, New Delhi-110023.
- Sh. Prem Nath,
   S/o Sh. Babu Lal,
   R/o D-II/4, Kaka Nagar,
   New Delhi.

...Applicants

(By Advocate: Sh. Manjeet Singh Reen)

#### **Versus**

- 1. Sh. Rajiv Mehrishi,
  Union Home Secretary,
  Ministry of Home Affairs,
  Government of India,
  North Block,
  New Delhi-110001.
- 2. Sh. Sanjay Kothari,
  Secretary,
  Ministry of Personnel, Public
  Grievances & Pensions, (DOPT),
  Government of India,
  New Delhi.

...Respondents

(By Advocate : Sh. P.K.Singh for Sh. Rajeev Kumar)

## ORDER (ORAL)

### Justice Permod Kohli, Chairman:-

Learned counsel for the parties submit that the matter is pending before the Hon'ble Supreme Court. In this view of the matter, the current proceedings are dropped at this stage with liberty to the applicant to revive the present CP in the event stay is refused or SLP is dismissed. Notices issued to the alleged contemnors are discharged.

(V.N. Gaur) Member (A) ( Justice Permod Kohli ) Chairman

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